

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**DIVISION BENCH**  
**COURT-1**

ITEM No.107  
C.P.(IB)/205(AHM)2021

**Order under Section 94 IBC**

**IN THE MATTER OF:**

Khodabhai Ghusabhai Thumar

.....Applicant

V/s

Premraj Ramratan Laddha Liquidator of Corporate Debtor

.....Respondent

**Order delivered on 23/02/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

Mr. Raju Kothari, Advocate, for SBI one of the Financial Creditors.

Ms. Anjali Choksi, IRP.

**ORDER**

No one appears for the applicant.

The IRP has filed the report. We direct the contesting respondent/s to file reply/response within two weeks.

List the matter on 19.04.2022



**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**



**MADAN B GOSAVI  
MEMBER (JUDICIAL)**